

04/06/2004

Mr. Kamal Dane, Counsel for the applicant.
Mr. Vinit Mathur, Counsel for the respondents
(1 to 3)
None present for the respondents No. 4.

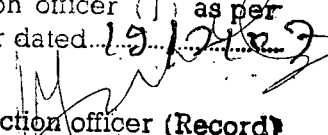
Learned counsel for the applicant submits that the applicant has got an appointment in the post department. Therefore he does not wish to pursue the application. Learned counsel for the respondents also submits that the applicant has directly written a letter to the department stating that he is withdrawing the OA filed in the CAT. Copy of this letter has been taken on record.

In view of the submission made by the both the counsels, the application is dismissed.


Gopal Singh
Adm. Member


(B. S. RAIKOTE)
Vice Chairman

Part II and III destroyed
in my presence on 24.07
under the supervision of
section officer () as per
order dated 19.12.07


Section officer (Record)

उपरोक्त कागद वगैरे
जो नष्ट हुए हैं वे
मेरे उपस्थिति में
24.07.07 को नष्ट
किए गए थे।
2007

2007

Handwritten notes:
K. S. R. /
for V. Mathur

Handwritten notes:
R. S. /
K. S. R.